and this is proposed to be included in the budget for 1980-81. No proposal for the construction of road overbridge at Dabra has so far been received from them,

As detailed drawings, designs and estimates for the proposed road overbridge at Morena are yet to be finalised by the State Government, it is premature at this stage to say when the construction of the road overbridge would be completed.

Indo-Bangladesh Boundary and Agreement

167. SHRI K. MALLANNA: Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether it is fact that during the visit of the Bangladesh Delegation in 1979 regarding the Boundary Agreement of 1974 between India and Bangladesh, the Bangladesh delegation during its discussions with an Indian delegation in New Delhi raised a number of issues;
- (b) if so, the details regarding the talks in this regard; and
- (c) the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes Sir.

(b) & (c). The discussions covered general questions of procedures required to be completed prior to the implementation of the Indo-Bangladesh Land Boundary Agreement 1974, and also certain interim arrangements until implementation is com-The discussions will be pleted. resumed in Dacca shortly. It is anticipated that the two sides will be able to reach agreement provided there is goodwill and understanding.

Jakhapura Banspani Railway Line

168. SHRI A. C. DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are going to take up a time-bound programme

complete the 'JAKHAPURA-BANSPANI' new Railway line under the South Eastern Railway in Orissa:

(b) if so, by what date the work will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) and (b). Jakhapura-Banspani rail link is an approved work and the first phase of the work from Daitari to Jakhapura is in progress and is pected to be completed by December 1980. The remaining portion of the work from Daitari to Banspani would be taken up after the completion of the first phase depending upon the availability of funds.

Bonus to Employees of Hindustan Samachar

169. SHRI K. A. RAJAN: Will the Minister of LABOUR be pleased to state:

- (a) whether Government are aware that Hindustan Samachar, New Delhi has not paid bonus to its employees even though they have drawn the amount towards bonus;
- (b) if so, the total amount drawn: and
- (c) the steps taken or being taken to see that bonus is paid immediately to its employees?

THE MINISTER OF TOURISM AND CIVIL AVIATION LABOUR (SHRI J. B. PATNAIK): (a): The Hindustan Samachar have intimated that they have paid bonus to their employees for accounting year ending 30th June, 1978. They propose to pay the bonus for the accounting year ending on 30th June, 1979 within the prescribed time-limit as specified in the Payment of Bonus Act, 1965.

(b) and (c). Does not arise in view of the reply to (a) above.